

**HIGH COURT OF TRIPURA
AGARTALA**

CIRCULAR

Dated, Agartala, the 7th August, 2018

Hon'ble the Chief Justice has been pleased to re-constitute the Committee to supervise and monitor the progress made by the State Government in regard to the compliance of the directions of the Hon'ble Supreme Court of India passed in Judgment dated 28.02.2016 in Criminal Appeal No.652 of 2012 (Union of India vrs. Mohanlal & another) relating to seizure & sampling, storage and disposal of Narcotic drugs & Psychotropic substances under the Narcotic Drugs and Psychotropic Substances Act, 1985, as follows:

- | | | |
|---------------------------------------|----------|-----------------|
| 1. Hon'ble Mr. Justice A. Lodh | - | Chairman |
| 2. The Registrar General | - | Member |
| 3. The Registrar (Judicial) | - | Member |

This is issued with immediate effect in supersession of the Order dated 03.05.2017.

By Order

Sd/-

(S. G. Chattopadhyay)
Registrar General

No.F.44(11)(a)-HC/18/ 13011-38 Dated, Agartala, the 7th August, 2018

Copy to:-

1. The Secretary General, Supreme Court of India, Dew Delhi.
2. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice S. Talapatra, High Court of Tripura, Agartala.
4. The Secretary to Hon'ble Mr. Justice A. Lodh, High Court of Tripura, Agartala.
5. The LR & Secretary, Law Department, Government of Tripura, Agartala.

6. The District & Sessions Judge, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/West Tripura Judicial District, Agartala/North Tripura Judicial District, Dharmanagar/Khowai Judicial District, Khowai/Unakoti Judicial District, Kailashahar/Sepahijala Judicial District, Sonamura.
7. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
8. The Registrar (Vigilance), High Court of Tripura, Agartala.
9. The Registrar (Judicial), High Court of Tripura, Agartala.
10. The Registrar (Admn.), High Court of Tripura, Agartala.
11. The Joint Registrar, High Court of Tripura, Agartala.
12. All Deputy Registrars, High Court of Tripura, Agartala.
13. All Assistant Registrars, High Court of Tripura, Agartala.
- ✓ 14. The System Analyst, High Court of Tripura, Agartala for uploading the same in the official Website of the High Court of Tripura.
15. Concerned file.


Registrar General